

1	2	3	4	5	6
15. Orissa		17500	17111	18750	18750
16. Punjab*		1525	—*	2140	—*
17. Rajasthan		6110	6110	6670	6670
18. Sikkim		350	350	220	220
19. Tamil Nadu		32500	33401	31790	31790
20. Tripura		1650	1594	1030	1030
21. Uttar Pradesh		49536	49536	48710	48710
22. West Bengal		33251	33251	32080	32080
23. A & N Islands		260	260	310	310
24. Arunachal Pradesh		400	400	220	220
25. Chandigarh		35	35	40	40
26. D & N Haveli		150	150	180	180
27. Delhi		20	40	90	90
28. Goa, Daman & Diu		250	135	270	270
29. Lakshadweep		50	71	50	50
30. Mizoram		180	180	200	200
31. Pondicherry		275	275	200	200
<b>TOTAL :</b>		<b>309129</b>	<b>307509</b>	<b>322180</b>	<b>320040</b>

\* Granted exemption from distribution of foodgrains under NREP and RLEGP.

#### T. V. Centres without Studio Facilities

3889. SHRI SRIBALLAV PANIGRAHI :  
Will the Minister of INFORMATION AND  
BROADCASTING be pleased to state :

(a) the places where TV transmission  
center are functioning without studio facilities;

(b) the reasons thereof and whether TV  
programmes are not affected thereby;

(c) whether Sambalpur in Orissa is  
coming under this category of TV centres;

(d) whether there has been any repre-  
sentation from the people of that place  
demanding establishment of a studio there;  
and

(e) if so, the action taken in this regard ?

THE MINISTER OF STATE OF THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI V. N. GADGIL) :  
(a) the details have been given in the  
attached statement.

(b) to (e). Facilities for production of TV  
programmes, including studios, are provided

in phases, subject to availability of resources. Representations have been received, from time to time for provision of such facilities at several places, including Sambalpur in Orissa. Extension of this facility to Sambalpur will depend on the actual availability of resources for this purpose during the future Plan periods.

### Statement

#### TV Centres without Studio Facilities

1. Assam :
  1. Tezpur
  2. Dibrugarh
  3. Silchar
2. Andhra Pradesh :
  1. Kakinada
  2. Vijayawada
  3. Tirupati
  4. Nellore
  5. Cuddapah
  6. Karimnagar
  7. Vishakhapatnam
  8. Nizamabad
  9. Warangal
  10. Rajahmundry
  11. Kurnool
  12. Anantpur
  13. Adoni
  14. Mehboobnagar
3. Bihar :
  1. Muzaffarpur
  2. Patna
  3. Gaya
  4. Munger
  5. Dhanbad
  6. Jamshedpur
  7. Purnea
8. Bhagalpur
4. Gujarat :
  1. Ahmedabad
  2. Vedodra
  3. Surat
  4. Bhavnagar
  5. Paten
  6. Bharuch
  7. Navasari
  8. Dwarka
5. Haryana :
  1. Hissar
  2. Bhiwani
6. Himachal Pradesh :
  1. Simla
  2. Kulu
  3. Kasauli
7. Jammu & Kashmir :
  1. Jammu
  2. Kargil
  3. Leh
8. Karnataka :
  1. Gulbarga
  2. Mangalore
  3. Devangere
  4. Bhadravati
  5. Bijapur
  6. Bellary
  7. Gadag-Betgari
  8. Raichur
  9. Dharwad
  10. Mysore
  11. Belgaum
  12. Hospet

**9. Kerala :**

1. Calicut
2. Cochin
3. Cannanore
4. Palghat

**10. Madhya Pradesh :**

1. Raipur
2. Bhopal
3. Indore
4. Gwalior
5. Jabalpur
6. Bilaspur
7. Sagar
8. Rewa
9. Ratlam

**10. Murwara****11. Burhanpur****11. Maharashtra :**

1. Pune
2. Akola
3. Nasik
4. Kolhapur
5. Ahmednagar
6. Jalna
7. Aurangabad
8. Dhule
9. Latur
10. Amravati
11. Sholapur
12. Parbhani
13. Chandrapur
14. Nanded
15. Jalgaon
16. Gondiya

**17. Sangli**

18. Malagaon
19. Bhusawal

**12. Manipur :**

1. Imphal

**13. Meghalaya :**

1. Shillong
2. Tura

**14. Nagaland :**

1. Kohima

**15. Orissa :**

1. Sambalpur
2. Behrampur
3. Rourkela
4. Koraput

**16. Punjab :**

1. Amritsar
2. Bhatinda
3. Pathankot

**17. Rajasthan :**

1. Jaipur
2. Suratgarh
3. Ganganagar
4. Jodhpur
5. Udaipur
6. Kota
7. Alwar
8. Khatri
9. Bikaner
10. Bhilwara
11. Ajmer
12. Jaisalmer
13. Barmer

**18. Sikkim :**

1. Gangtok

**19. Tamil Nadu :**

1. Tiruchirapalli
2. Vellore
3. Salem
4. Kodaikanal
5. Coimbatore
6. Kumbakonam

**20. Tripura :**

1. Agartala

**21. Uttar Pradesh :**

1. Mussorie
2. Kanpur
3. Deoria
4. Allahabad
5. Shahjahanpur
6. Sultanpur
7. Rai-Bareilly
8. Bareilly
9. Agra
10. Jhansi
11. Nainital
12. Varanasi
13. Rampur
14. Farukhabad
15. Faizabad
16. Etawah
17. Aligarh
18. Moradabad
19. Pauri
20. Bahraich
21. Sambhal
22. Pithoragarh

**22. West Bengal :**

1. Malda
2. Asansol
3. Khragapur

**4. Bardhaman**

5. Balurghat
6. Shanti Niketan
7. Murshidabad
8. Kurseong

**UNION TERRITORIES****1. Andaman Nicobar Islands :**

1. Port Blair
2. Car Nicobar

**2. Arunachal Pradesh :**

1. Itanagar

**3. Goa, Daman & Diu :**

1. Panaji

**4. Mizoram :**

1. Aizawal

**5. Pondicherry**

1. Pondicherry

**Distribution of Surplus Land to Landless**

3890. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether any machinery has been devised between State and Union Government to distribute the surplus land during Seventh Plan period and to frame a policy for collective farming through co-operatives; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). The Seventh Five Year Plan 1985-90 is yet to be finalised.

**Report of the Committee on Child Labour**

3891. SHRI MOOL CHAND DAGA : Will the Minister of LABOUR be pleased to state :

(a) whether Government statistics show as to how many children are engaged in